

(b) Does not arise.

Ropeway Project at Shravanabelagola

4160. SHRI V.S. KRISHNA IYER : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is any ropeway facility available at Shravanabelagola;

(b) if not, whether Union Government propose to assist the State Government to undertake the ropeway project; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) and (c). Ministry of Tourism provides financial assistance to States on the basis of specific proposals received from the State Governments. No proposal for a provision of the Ropeway facility at Shravanabelagola has been received from the Government of Karnataka.

Dieselisation of Express/Mail Trains on Northern Railway during Seventh Plan

4161. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any definite programme for the dieselisation of the Express/Mail Trains on the Northern Railway during the Seventh Plan;

(b) if so, the details of the programme, including the names of the trains which have been dieselised since the beginning of the Seventh Plan as on date alongwith the names of those selected for this purpose during the remaining years of the Plan; and

(c) whether any steps would be taken to ensure that all the Express/Mail trains would be dieselised before the introduction of any new trains on account of the scarcity of diesel engines ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) No, Sir.

(b) Does not arise.

(c) It is need based and is decided from time to time depending upon the availability of diesel locos.

Who Report on Poisoning from Pesticides

4162. SHRI DIGVIJAY SINH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether World Organisation has submitted a study report on poisoning from pesticides;

(b) whether as follow-up of this report, any special laws and rules are contemplated to be framed to regulate the spraying of pesticides, quantity-wise and quality-wise; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The article entitled "Survey of acute pesticide poisoning among agricultural workers in four Asian countries" was published in the Bulletin of the World Health Organisation, 1987. The study investigated the extent of pesticide poisoning in selected agricultural communities in Indonesia, Malaysia, Sri Lanka and Thailand as well as the contributing factors.

(b) and (c). Under National Malaria Eradication Programme, insecticides are being used for spraying as per rules and regulations stipulated under the Insecticides Act, 1968.

Development of Ahmedabad Airport

4163. SHRI DIGVIJAY SINGH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the National Airport Authority has undertaken the work of development of Ahmedabad Airport for international air traffic;

(b) whether Government propose to divert international passengers from Bombay to Ahmedabad; and